

**National Company Law Tribunal**

**Allahabad Bench**

**Allahabad**

**CP 76(ND) /2002**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF  
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL  
ON 21.11.2016.**

**NAME OF THE COMPANY: Arvind Mohan Johari vs Mohan Carlton Pvt.  
Ltd.**

**SECTION OF THE COMPANIES ACT: u/s 397,398 of the Companies Act,  
1956**

Sl. No.	Name	Designation	Representation	Signature
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1.

2.

**Order Dated 21.11.2016**

**CP 76(ND) /2002: Arvind Mohan Johari vs Mohan Carlton Pvt. Ltd.**

Heard the argument of petitioner in person, ~~for~~ the argument of respondents list it  
on 08.12.2016.



V.S.R. AVADHANI, MEMBER-JUDICIAL



H.P. CHATURVEDI, MEMBER-JUDICIAL

**Dated 21, November, 2016**